

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

22.01.2021

M.A./350/76/2020

O.A./350/1575/2013

(EXECUTION OF ORDER)

ITEM NO:42

FOR APPLICANTS(S) Adv. :

RABINDRA NATH KAR

-V/S-

B S N L

FOR APPLICANTS(S) Adv. : Mr. A. Chakraborty

Ms. P. Mondal

FOR RESPONDENTS(S) Adv.: None



Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for the applicant submits that the order passed by the authorities have been challenged in a freshly instituted O.A.</p> <p>Accordingly, the M.A has become infructuous and is disposed of as infructuous.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>